

[English]

(II) Need for creating awareness in the masses about benefits of immunisation

SHRI RANJIT SINGH GAEKWAD (Baroda): Millions of children all over the country are suffering from diseases like polio, T.B., whooping cough, diphtheria, tetanus, measles, etc. One of the reasons for these diseases is the lack of immunization facilities available to the masses. As a result of prevalent social customs wrong beliefs, illiteracy, etc. people are reluctant to take advantage of the available immunization programmes. All efforts should be made by Government to create an awareness among the masses to get the facilities of immunisation and more and more such facilities should be made available by the Government.

(III) Demand for Guidelines to State Governments to pay minimum wages to workers as laid down in the Supreme Court's Judgement

DR. PHULRENU GUHA (Contai): The Government of India should issue guidelines to all State Governments to pay a fixed amount as minimum wages to all workers according to the Supreme Court judgement.

[Translation]

(IV) Demand for directing Forest Offices to allow fixing of electric poles in forest areas to enable supply of electricity to Harijans and Adivasis living in these areas

SHRI KAMMODILAL JATAV (Morena): Mr. Deputy Speaker, Sir, I want to raise the following matter under Rule 377:

"The Harijans, Adivasis and the people belonging to backward classes in Madhya Pradesh are still not being provided with even a single point domestic electricity connection, because the people of these cate-

gories live in the forests. The officers of the Forest Department do not allow passage of electricity lines through the forests. The result is that Harijans, Adivasis and backward classes are deprived of this facility till today. I request the Central Government to issue instruction to the forest officers in Madhya Pradesh to allow passage of electricity lines, so that domestic electric connections could be provided in the houses of the poor Harijans, Adivasis and the people belonging to backward classes".

(V) Demand for commemorative stamps in memory of Swamy Shahajananda and Ramdhari Singh Dinkar

SHRI RAJ KUMAR RAI (Ghosi): Mr. Deputy Speaker, Sir, I want to raise a matter of urgent public importance under rule 377:—

"The birth centenary of Swami Shahajananda is being celebrated. He was a great leader of the farmers, freedom fighter, scholar and social reformer. Even after he took to *Sanyas*, he remained associated with the national movement. Shri Ramdhari Singh 'Dinkar' was a great thinker and a great social reformer besides being a national poet. Commemorative stamps have been issued in the past in the memory of many people, but these people have been left out.

I urge the Government to issue commemorative stamps in the memory of Swamy Shahajananda and Shri Ramdhari Singh Dinkar."

[English]

(VI) Demand for reviewing the decision to shift telecommunication depot from Kakinada

SHRI GOPAL KRISHNA THOTA (Kakinada): Sir, Kakinada is the District Headquarters of East Godavari district. There is a port and a number of offices, including Collectorate in Kakinada. It is ideally located from every angle for the location of Telecom-